

American Aid

1846. SHRI MADHAVRAO SCINDIA:
Will the Minister of FINANCE be pleased to state:

(a) the economic and other aid sought by Government from the United States of America for the year, 1990;

(b) the amount of aid granted by the United States of America in response thereto; and

(c) how it compares with the US aid being given to Pakistan, Bangladesh and

other developing countries in the Sub-continent?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) The Government of India does not make any request for a specific amount of aid from the US Government.

(b) and (c). As per the information furnished by our Embassy in Washington the foreign assistance allocation made by the US Government for US fiscal year 1990 (October 1989 to September 1990) for India and other countries in the sub-continent is as under:

		<i>(In US dollars million)</i>				
		<i>India</i>	<i>Pakistan</i>	<i>Bangladesh</i>	<i>Sri Lanka</i>	<i>Nepal</i>
(i)	Development Assistance	22.473	43 000	52.500	18.000	12.393
(ii)	PL 480 Title II	83.204	80.000	77.460	16.844	2.160
(iii)	Economic Support Fund	—	229.011	—	—	—
(iv)	Foreign Military Financing Grant	—	229.011	—	—	—
(v)	International Military Education & Training	0.229	0.911	0.299	0.159	0.100
		105.906	581.933	130.259	35.003	14.653

[*Translation*]

Income-Tax Raids on the Premises of Film Actors and Actresses

1847. SHRI MADAN LAL KHURANA:
SHRI RAM SAGAR (Saidpur)
SHRI K. PRADHANI:

Will the Minister of FINANCE be pleased to state:

(a) the details of film actors and actresses whose premises were raided by the Income-tax Department during the last three years;

(b) the details of the irregularities found during these raids;

(c) the action taken by Government in regard thereto; and

(d) the amount of arrears of more than rupees one lakh as Income-tax and other taxes pending realisation against film actors and actresses at present and the steps proposed to be taken to recover the outstanding dues?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). During

the financial years 1987-88, 1988-89, 1989-90 (upto February, 1990), the Income -tax Department conducted searches on the premises of the following film actors and actresses. The details of the assets seized and unaccounted income surrendered during such searches are also given against the name of the concerned persons:

<i>Name</i>	<i>Value of assets seized (Rs. in lakhs)</i>	<i>Unaccounted income surrendered (Rs. in lakhs)</i>
Bhanupriya	NIL	NIL
Vijayakanth	NIL	30
M. R. Radhika	NIL	NIL
M.R. Viswanathan	NIL	7.50
Anita Raj	2.93	NIL

Generally, instances of suppression of remuneration, under-stated/undisclosed investments and excess claim for expenditure, are found in such cases.

(c) Follow-up investigation, passing of orders under Section 132(5) of the Income-Tax Act retaining/releasing the assets seized, assessments and such other action as called for under the Direct Taxes Enactments is taken.

(d) As on 31st December, 1989, an amount of Rs. 7.03 crores was due as income-tax and other taxes from 45 film actors and actresses, who individually owed more than rupees one lakh each. The steps for liquidation/recovery of outstanding dues include:

- (i) expediting the disposal of appeals in cases where the tax dues are disputed;

(ii) granting of instalments for payment of taxes in suitable cases; and

- (iii) action for recovery in cases of defaulters, as provided in the Income Tax Act.

[English]

Export of Electronic Products by Santacruz FTZ. Companies

1848. SHRI JASWANT SINGH: Will the Minister of COMMERCE be pleased to state:

(a) the number of the companies in the Santacruz Free Trade Zone exporting electronic products to the Soviet Union;

(b) the types of electronic products exported during the last three years;

(c) the types of products imported by